

**(2024) 11 MAN CK 0094**

**Manipur High Court (Imphal)**

**Case No:** Miscellaneous Case (Revision Petition (CRP Art. 227)) No. 83 Of 2024

Ahongshangbam Ningol  
Thounaojam Ongbi Sumati Devi

APPELLANT

Soibam Helen Singh & Ors.

Vs

RESPONDENT

**Date of Decision:** Nov. 29, 2024

**Hon'ble Judges:** Ahanthem Bimol Singh, J

**Bench:** Single Bench

**Advocate:** L. Gunindro

**Judgement**

Ahanthem Bimol Singh, J

Heard Mr. L. Gunindro, learned counsel appearing for the applicant.

Issue notice, returnable within four weeks.

Applicant is to take steps for service of notice upon all the respondents by way of speed post service.

Steps should be taken within two weeks and the applicant is to file an affidavit showing proof of service of such notice.

List this case again on 29-01-1025.